

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1878
ANSWERED ON:26.03.2012
LOAN BORROWED BY NHAI
Sinh Dr. Sanjay

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount of loan borrowed by the National Highways Authority of India (NHA) and its rate of interest;
- (b) the amount of funds received by the NHA from the collection of toll tax and other taxes;
- (c) the provisions made by the Government for ensuring the proper utilization of the said loans; and
- (d) the mechanism in place to ensure that the said provisions are adhered to?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The amount of loan borrowed by the National Highways Authority of India (NHA) and its rate of interest are given in Annexure-I.
- (b) The amount of funds received by the NHA from the collection of toll tax and other taxes are Rs.14,705.63 crores towards Toll Revenue, Shared Revenue and Negative Grant upto 29.02.2012. In addition to it, NHA has received Rs.55,996.36 crores against cess allocation made as per CRF Act, 2000.
- (c) and (d) NHA has submitted details of utilization of loans received from GOI in the form of Utilization Certificate as per the provisions of General Financial Rules. The expenditure incurred inter-alia against all loans is subject to C&AG Audit.